

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. K.I.(INTERNATIONAL) LIMITED OPERATING IN IMPORT AND EXPORT,
TRADING OF METALS AT CHENNAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. K.I.(International) Limited PAN: AACCK6186E CIN: U63023TN2005PLC055189
2.	Address of the registered office	664, T.H.Road, Tondiarpet, Chennai -600 081, Tamil Nadu, India.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The fixed assets are situated at Chennai
5.	Installed capacity of main products/ services	Not Available (only trading was done)
6.	Quantity and value of main products/ services sold in last financial year	M. S. Billet Quantity: 995.89 MT Sale Value: INR 4,21,28,648/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: cirp.kiinternational@gmail.com and capiyushj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at E-mail ids: cirp.kiinternational@gmail.com and capiyushj@gmail.com
10.	Last date for receipt of expression of interest	07 th October 2025
11.	Date of issue of provisional list of prospective resolution applicants	17 th October 2025
12.	Last date for submission of objections to provisional list	22 nd October 2025
13.	Date of issue of final list of prospective resolution applicants	01 st November 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06 th November 2025
15.	Last date for submission of resolution plans	06 th December 2025
16.	Process email id to submit Expression of Interest	cirp.kiinternational@gmail.com

Digitally signed
by PIYUSH
KISHANLAL JANI
Date: 2025.09.22
13:29:30 +05'30'

Date: 22/09/2025
Place: Chennai

 Digitally signed by
PIYUSH
KISHANLAL JANI
Date: 2025.09.22
13:30:02 +05'30'

Piyush Kisanlal Jani
Resolution Professional
For M/s. K.I.(International) Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 31/12/2025
Address: Om Ashray, New Laxminagar, Behind Mazar
Ring Road, Gondia, Maharashtra, 441614
Email ID: capiyushj@gmail.com



THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED
(A GOVERNMENT OF TAMILNADU UNDERTAKING)

SALEM BRANCH OFFICE

4/22, Sri Lakshmi Complex, Omalur Main Road, Swarnapuri, Salem – 636 004.
Phone: 0427-4042054, 9444396850, Email: bmsalem@tiic.org, Web: www.tiic.org
CIN: U93090TN1949SGC001458, GSTIN: 33AABCT7737M1Z1Y



E-AUCTION SALE NOTICE
[Proviso to rule 8(6)]

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive possession of which has been taken by the Authorised Officer/The Branch Manager of The Tamilnadu Industrial Investment Corporation Limited, Salem, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 23.10.2025 for recovery of Rs.3,75,31,849/- (Rupees Three Crores Seventy Five Lakhs Thirty One Thousand Eight Hundred and Forty Nine only) and further interest from 01.11.2024 due to the Authorised Officer/The Branch Manager of The Tamilnadu Industrial Investment Corporation Limited, Salem, Secured Creditor from M/s. Karsen Bio Natural and represented by its Proprietor Tmt.S.Buvaneshwari W/o. Thiru M.Shankar and Guarantor(s) 1) Thiru M.Shankar S/o. Thiru G.Murugaiyan (2) Thiru M.K.Subramanian S/o. Thiru M.S.Kandasami and (3) Thiru M.Ramakrishnan S/o. (Late) R.Muthu. The reserve price will be Rs. 36,00,000/- (Rupees Thirty Six Lakhs only) and the earnest money deposit will be Rs. 3,60,000/- (Rupees Three Lakhs Sixty Thousand only).

MORTGAGED ASSETS - IMMOVABLE PROPERTY DETAILS
Description of the Property: (VACANT HOUSE SITE)
i. LAND: (Owned by Thiru M.Shankar S/o. Thiru G.Murugaiyan)
Cuddalore District, Cuddalore Registration District, Cuddalore Taluk, Cuddalore Town municipality limit, Thirupapuliyur Village comprised in T.S.No.740, New T.S.No.740/2, Ward - 5, Block - 22, in Banumathi Nagar Layout, Plot No.19 in this measuring land measuring an extent of 2000 Sq.ft (Hec.0.186.0) within the boundaries as
Boundaries:
East of : 20 ft wide North South layout Road
West of : Prasanthi Nagar
South of : 20 ft wide East West Road
North of : Plot No.18
In the middle of this East West on the northern side 50 ft and on the southern side 50 ft. North South on the eastern side 40 ft and on the western side 40 ft. Thus measuring an extent of 2000 sq.ft (Hec.0.186.0) land. All pathway rights, easementary rights, mamool rights, and thada, nada pathiyam.

Reserve Price	Earnest Money Deposit (EMD)	Bid Incremental amount
Rs. 36,00,000	Rs. 3,60,000	Rs. 5,000

Date / Time of inspection of property	Last date for submission of Bid form, KYC documents & payment of EMD	Date / Time of Auction
Date : 06.10.2025 Between 11.00 AM to 04.00 PM	Date: 22.10.2025 before 4.00 PM	Date : 23.10.2025 Time:11.00 AM to 01.00 PM

Terms and conditions of e-auction sale

- Date of inspection of property is 06.10.2025 between 11.00 am to 4.00 pm and the last date for submission of Earnest Money Deposit (EMD) shall be 22.10.2025 by 4 pm.
- The sale / auction will start on 23.10.2025 at 11 am to 1 pm by the undersigned through e-Auction platform provided at the web portal https://www.bankeauctions.com
- Extension of time of the e-Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes).
- Further interest will be charged as applicable, as per the loan agreement on the amount outstanding and incidental expenses, costs, etc. is due and payable till its realization.
- The bid amount shall be more than upset price. The incremental bid amount is Rs. 5,000/- or multiples of Rs.5,000/-
- EMD shall be paid to the following bank account by way of online transfer. Bank Account No. 467471377, IFSC code : IDIB000F003, Indian Bank, Fairlands Branch, Salem. The interested bidders shall register themselves in online for the e-auction with the service provider "M/s. C1 India Pvt. Limited" and shall upload the bid participation form, Declaration, Terms and conditions of auction, EMD receipt and KYC documents (e.g. Aadhar, PAN, etc.) using their login.
- The bidders are advised to go through the detailed terms and conditions of e-Auction available in the web portal https://www.bankeauctions.com before submitting their bids and taking part in the e-Auction
- The prospective qualified bidders may avail online training on e-Auction from M/s C1 India Private Ltd., No. Plot No.68, 3rd Floor, Sector-44, Haryana - 122 003 (Contact person : Thiru Prabakaran, Chennai, Mobile No. 7418281709) and email tn@tiicindia.com prior to the date of e-auction. Neither the authorized officer / TIIC Ltd., nor M/s C1 India Private Ltd., shall be liable for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-auction event.
- The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of the unsuccessful bidders shall be refunded through online mode through their bank account. EMD shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, adjusting the EMD already paid before 4.30 pm of the next working day after the conclusion of the e-Auction. The balance 75% of the sale price shall be paid on or before 15th day of sale confirmation. In case of default in payment by the successful bidder, the amount already deposited by the offeror shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower / bidder shall have no claim / right in respect of the amount / property.
- The TIIC Ltd., is not responsible for any liabilities upon the property which is not in the knowledge of the TIIC Ltd.,
- The bidders are required to submit acceptance of the terms and conditions of modality of e-auction given above before participating in the e-auction.

For further details, contact the Branch Manager, The TIIC Limited, Salem Branch (Mobile No. 9444396850)

Place: Salem
Date : 19.09.2025
DIPR / 1101 / Display / 2025

Authorised Officer
The Tamilnadu Industrial Investment Corporation Ltd.,
Salem Branch



THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED
(A GOVERNMENT OF TAMILNADU UNDERTAKING)

SALEM BRANCH OFFICE

4/22, Sri Lakshmi Complex, Omalur Main Road, Swarnapuri, Salem – 636 004.
Phone: 0427-4042054, 9444396850, Email: bmsalem@tiic.org, Web: www.tiic.org
CIN: U93090TN1949SGC001458, GSTIN: 33AABCT7737M1Z1Y



E-AUCTION SALE NOTICE
[Proviso to rule 8(6)]

The Assets of the following concern taken possession under Section 29 of State Financial Corporations Act 1951 will be sold through e-auction in "AS IS WHERE IS" condition by our branch as given below:

Promoter Name	M/s.Karsen Bio Natural
104/1, Madakkupatti, Sendarapatti Post, Gengavalli Taluk, Salem District - 636 110.	

Amount due (Rs.) as on 19.09.2025 (Interest charged upto 31.08.2025)	Rs.3,48,25,431/-
Upset Price (Rs.)	Rs.2,90,54,000/-

Earnest Money Deposit (EMD) (Rs.)	Rs.5,00,000/-
Minimum Incremental bid amount (In Rs)	Rs. 5,000/-

Description of the Property
Primary Security: (Machinery)

- NEEM Seed Processing Plant
 - Hot Water System for Evaporator with accessories - 1 Set
 - Falling Film Evaporator system with accessories - 1 Set
 - Ethyl Acetate Recovery System with accessories - 1 Set
 - Cooling System for Distillation with accessories - 1 Set
 - Agitated Thin Film Dryer System with accessories - 1 Set
 - Chilling System for Evaporator with accessories - 1 Set
 - Utility System for Plant with accessories - 1 Set
 - Agitated Thin Film Evaporator system with accessories - 1 Set
 - Extraction system (Solid-liquid & Liquid-Liquid) - 1 Set
 - Formulation vessel with accessories - 1 Set
 - Hexane recover system with accessories - 1 Set
- Steammax Boiler 1 TPH Boiler with accessories - 1 No
- ETP/RO Plant - 20 KLD ETP Plant and 10 KLD water softening Plant with accessories - 1 Set
- LAB Equipments with accessories - 1 Set
- 250 KVA Generator set, KIRLOSKAR make diesel engine Model GSL 1500TA G3 with standard control panel - 1 No
- 22 kV Yard with full accessories and 22/kV/433V/500kVA Distribution Transformer with OLTC - 1 Set

(Detailed description of machinery is available at our website www.tiic.org)

Date of inspection of property	Last date for submission of Bid form, KYC documents & payment of EMD	Date / Time of Auction
Date : 06.10.2025 Between 11.00 AM to 04.00 PM	Date: 22.10.2025 before 4.00 PM	Date : 23.10.2025 Time:11.00 AM to 01.00 PM

- Date of inspection of property is 06.10.2025 between 11.00 am to 4.00 pm and the last date for submission of Earnest Money Deposit (EMD) shall be 22.10.2025 by 4 pm.
- The auction will start on 23.10.2025 at 11.00 am to 1.00 pm by the through e-Auction platform provided at the web portal https://www.bankeauctions.com
- Extension of time of the e-Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes).
- Further interest will be charged as applicable, as per the loan agreement on the amount outstanding and incidental expenses, costs, etc. is due and payable till its realization.
- The bid amount shall be more than upset price. The incremental bid amount is Rs. 5,000/- or multiples of Rs.5,000/-
- EMD shall be paid to the following bank account by way of online transfer. Bank Account No. 467471377, IFSC code : IDIB000F003, Indian Bank, Fairlands Branch, Salem. The interested bidders shall register themselves in online for the e-auction with the service provider "M/s. C1 India Pvt. Limited" and shall upload the bid participation form, self attested copies of KYC documents consisting of a) PAN Card b) Address Proof and c) ID Proof, using their login.
- The bidders are advised to go through the detailed terms and conditions of e-Auction available in the web portal https://www.bankeauctions.com before submitting their bids and taking part in the e-Auction.
- The prospective qualified bidders may avail online training on e-auction from the Service Provider M/s. C1 India Pvt Ltd prior to the date of e-auction and can contact the Service Provider M/s C1 India Pvt Ltd, Plot No. 301, Gulf Petrochemical Building, 1st floor, Udyog Vihar Phase -2 Gurgaon, Haryana-122015 India, Phone No. 0124- 4302000/4302010 and having Chennai Number 7418281709 and Email ID as tn@tiicindia.com. Neither the TIIC Ltd nor M/s C1 India Pvt Ltd shall be liable for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-Auction event.
- The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of the unsuccessful bidders shall be refunded. EMD shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, adjusting the EMD already paid before the close of the office hours of the next working day after the conclusion of the e-Auction. The balance 75% of the sale price shall be paid on or before 30th day of sale confirmation or within such extended period as agreed upon in writing by and solely at the discretion of the TIIC Ltd. In case of default in payment by the successful bidder, the amount already deposited by the bidder shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower/bidder shall have no claim/right in respect of the amount/property.
- The TIIC Ltd is not responsible for any liabilities upon the property which is not known to TIIC Ltd.
- The bidders are required to submit acceptance of the terms and conditions of modality of e-auction given above before participating in the e-auction.

For further details contact the Branch Manager, Salem over phone 9444396850 or in person.

Place: Salem
Date : 19.09.2025
DIPR / 1102 / Display / 2025

Branch Manager
The Tamilnadu Industrial Investment Corporation Ltd.,
Salem Branch



THE TAMILNADU INDUSTRIAL INVESTMENT CORPORATION LIMITED
(A GOVERNMENT OF TAMILNADU UNDERTAKING)

SALEM BRANCH OFFICE

4/22, Sri Lakshmi Complex, Omalur Main Road, Swarnapuri, Salem – 636 004.
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MORTGAGED ASSETS - IMMOVABLE PROPERTY DETAILS
Description of the Property: FACTORY LAND & BUILDING
i. LAND: (Owned by Thiru M.Ramakrishnan S/o. (Late) R.Muthu)
Salem District, Salem East registration District, Thammampatty Sub Registration District, Gangavalli Taluk, Modakkupatty Village, comprised in old S.No.104, New Patta No.4555, New S.No.104/1, in this land measuring an extent of punjai Ac.6.31 cents (Hec 2.55.50) of land within the following boundaries
Boundaries:
East of : Karadu
West of : Selvaraj, Meenakshi land and pillangulam North South Thar road
North of : East - west cart road
South of : Land of Thulasilingam
With in the above boundaries land & building constructed thereon and rights to use the common roads, and all other easementary right and right of path way etc.,
The land is within Mannalai Village Panchayat.

Reserve Price	Earnest Money Deposit (EMD)	Bid Incremental amount
Rs. 1,55,00,000	Rs. 5,00,000	Rs. 5,000

Date / Time of inspection of property	Last date for submission of Bid form, KYC documents & payment of EMD	Date / Time of Auction
Date : 06.10.2025 Between 11.00 AM to 04.00 PM	Date: 22.10.2025 before 4.00 PM	Date : 23.10.2025 Time:11.00 AM to 01.00 PM

Terms and conditions of e-auction sale

- Date of inspection of property is 06.10.2025 between 11.00 am to 4.00 pm and the last date for submission of Earnest Money Deposit (EMD) shall be 22.10.2025 by 4 pm.
- The sale / auction will start on 23.10.2025 at 11 am to 1 pm by the undersigned through e-Auction platform provided at the web portal https://www.bankeauctions.com
- Extension of time of the e-Auction from the last bid is 5 minutes each and the extension is unlimited times (if bid received in the last 5 minutes).
- Further interest will be charged as applicable, as per the loan agreement on the amount outstanding and incidental expenses, costs, etc. is due and payable till its realization.
- The bid amount shall be more than upset price. The incremental bid amount is Rs. 5,000/- or multiples of Rs.5,000/-
- EMD shall be paid to the following bank account by way of online transfer. Bank Account No. 467471377, IFSC code : IDIB000F003, Indian Bank, Fairlands Branch, Salem. The interested bidders shall register themselves in online for the e-auction with the service provider "M/s. C1 India Pvt. Limited" and shall upload the bid participation form, Declaration, Terms and conditions of auction, EMD receipt and KYC documents (e.g. Aadhar, PAN, etc.) using their login.
- The bidders are advised to go through the detailed terms and conditions of e-Auction available in the web portal https://www.bankeauctions.com before submitting their bids and taking part in the e-Auction
- The prospective qualified bidders may avail online training on e-Auction from M/s C1 India Private Ltd., No. Plot No.68, 3rd Floor, Sector-44, Haryana - 122 003 (Contact person : Thiru Prabakaran, Chennai, Mobile No. 7418281709) and email tn@tiicindia.com prior to the date of e-auction. Neither the authorized officer / TIIC Ltd., nor M/s C1 India Private Ltd., shall be liable for any internet network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-auction event.
- The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of the unsuccessful bidders shall be refunded through online mode through their bank account. EMD shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, adjusting the EMD already paid before 4.30 pm of the next working day after the conclusion of the e-Auction. The balance 75% of the sale price shall be paid on or before 15th day of sale confirmation. In case of default in payment by the successful bidder, the amount already deposited by the offeror shall be liable to be forfeited and the property shall be put to re-auction and the defaulting borrower / bidder shall have no claim / right in respect of the amount / property.
- The TIIC Ltd., is not responsible for any liabilities upon the property which is not in the knowledge of the TIIC Ltd.,
- The bidders are required to submit acceptance of the terms and conditions of modality of e-auction given above before participating in the e-auction.

For further details, contact the Branch Manager, The TIIC Limited, Salem Branch (Mobile No. 9444396850)

Place: Salem
Date : 19.09.2025
DIPR / 1102 / Display / 2025

Authorised Officer
The Tamilnadu Industrial Investment Corporation Ltd.,
Salem Branch



EAST COAST RAILWAY

'E' PROCUREMENT SYSTEMS

Tender Notice No.PCM/MEP/2025-26/12, Date: 16.09.2025

SL.NO.01. TENDER NO. 03251037, SHORT DESCRIPTION OF ITEM: AXLE BOX HOUSING FOR ICF COACHES, QTY: 859 NOS.

SL.NO.02. TENDER NO. 03251995, SHORT DESCRIPTION OF ITEM: LOCK FOR HIGH TENSILE CBC, QTY: 22594 NOS.

SL.NO.03. TENDER NO. 04255103, SHORT DESCRIPTION OF ITEM: JOINT LESS GROOVED COPPER CONTACT WIRE, 107 SQ.MM., QTY: AS PER T.S.

SL.NO.04. TENDER NO. 06255505, SHORT DESCRIPTION OF ITEM: HVN-66 INSULATING LINER RDSO DRG. NO. T-8791 & T-8792, QTY: 36283 SET.

SL.NO.05. TENDER NO. 06255508, SHORT DESCRIPTION OF ITEM: HVN-66 INSULATING LINER RDSO DRG. NO. T-8992, QTY: 92548 NOS.

SL.NO.06. TENDER NO. 01254595, SHORT DESCRIPTION OF ITEM: BEARINGS, TRACTION MOTOR, QTY: 150 NOS.

SL.NO.07. TENDER NO. 02251212, SHORT DESCRIPTION OF ITEM: KIT FOR EP RELAY VALVE FOR E-70 BRAKE SYSTEM, QTY: AS PER T.S.

SL.NO.08. TENDER NO. 05251028, SHORT DESCRIPTION OF ITEM: ROUTED SIGNAL LIGHTING UNIT 110V AC INTEGRATED TYPE, QTY: AS PER T.S.

SL.NO.09. TENDER NO. 04255071, SHORT DESCRIPTION OF ITEM: JOINTLESS GROOVED COPPER CONTACT WIRE, 150 SQ.MM., QTY: AS PER T.S.

SL.NO.10. TENDER NO. 04252252, SHORT DESCRIPTION OF ITEM: LOW MAINTENANCE LEAD ACID BATTERIES, 75 AH, QTY: AS PER T.S.

SL.NO.11. TENDER NO. 03251126B, SHORT DESCRIPTION OF ITEM: COUPLER BODY WITH SHANK WEAR PLATE FOR HIGH TENSILE CBC, QTY: 1223 NOS.

SL.NO.12. TENDER NO. 03251038A, SHORT DESCRIPTION OF ITEM: PRIMARY SPRING FOR LHB NON-AC COACHES, QTY: 1536 NOS.

SL.NO.13. TENDER NO. 03251323A, SHORT DESCRIPTION OF ITEM: SET OF CONTROL ARMS, QTY: 230 SET.

SL.NO.14. TENDER NO. 03253790, SHORT DESCRIPTION OF ITEM: BALL JOINT TRACTION LEVER, QTY: 11225 NOS.

SL.NO.15. TENDER NO. 04255104, SHORT DESCRIPTION OF ITEM: 21.630.24 MVA, 220 KV/27 KV, 50 HZ, SINGLE PHASE, ONAN/ONAF TYPE TRACTION POWER TRANSFORMER, QTY: 02 NOS.

SL.NO.16. TENDER NO. 04255091, SHORT DESCRIPTION OF ITEM: UN-INSULATED CADMIUM COPPER CATHENARY WIRE 65 SQ.MM., QTY: AS PER T.S.

SL.NO.17. TENDER NO. 01255022, SHORT DESCRIPTION OF ITEM: CREW VOICE AND VIDEO RECORDING SYSTEM (CVVRS), QTY: 82 SET.

Tender Opening Date: 06.10.2025 (for SL.No. 01), 06.10.2025 (for SL.No. 02, 06, 07 & 08), 10.10.2025 (for SL.No. 03 & 11), 13.10.2025 (for SL.No. 04, 12 & 16), 09.10.2025 (for SL.No. 05 & 14), 15.10.2025 (for SL.No. 09 & 10), 07.10.2025 (for SL.No. 13), 20.10.2025 (for SL.No. 15) and 14.10.2025 (for SL.No. 17).

Regarding detailed notice EMD, Purchase restrictions and detailed tender conditions, please visit Website www.ireps.gov.in and www.eastcoastrail.indianrailways.gov.in

Principal Chief Materials Manager/
PR-618/Q/25-26 **Bhubaneswar**

Form No. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)

Advertisement to be published in the newspaper for change in registered office of the Company from one state to another

Before the Central Government, Regional Director, Southern Region, Chennai
In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (6) of Rule 30 of the Companies (Incorporation) Rules, 2014

AND
In the matter of MINICORP RESOURCES PRIVATE LIMITED (CIN: U5103TN2012PTC086812) having its Registered Office at Door No: New No 89, Old No. 45, Marine Tower, Thambu Chetty Street, Chennai - 600 001, Tamil Nadu, India

.....Applicant Company / Petitioner

NOTICE is hereby given to the General Public that the Company proposes to make application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 20th September, 2025 to enable the Company to change its Registered Office from "State of Tamil Nadu" to the "State of Andhra Pradesh".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his / her interest and grounds of opposition to the Regional Director, Southern Region, 5th Floor, Shastri Bhawan, 26 Haddows Road, Chennai-600006, Tamil Nadu within fourteen (14) days from the date of publication of this notice with a copy to the applicant Company at its Registered Office at the address mentioned below:-
D 127/4, 1st Main Road, Anna Nagar East, Chennai - 600 102, Tamil Nadu, India

For & on behalf of
MINICORP RESOURCES PRIVATE LIMITED
Sd/-
RAVI KUMAR CHERUKURI
(MANAGING DIRECTOR)
DIN : 01653639
Date : 22.09.2025 | Place : Chennai

Form No. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)

Advertisement to be published in the newspaper for change in registered office of the Company from one state to another

Before the Central Government, Regional Director, Southern Region, Chennai
In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (6) of Rule 30 of the Companies (Incorporation) Rules, 2014

AND
In the matter of SRI JAYALAKSHMI ELECTRO MINERALS PRIVATE LIMITED (CIN: U26990TN2012PTC141682) having its Registered Office at D 127/4, 1st Main Road, Anna Nagar East, Chennai - 600 102, Tamil Nadu, India

.....Applicant Company / Petitioner

NOTICE is hereby given to the General Public that the Company proposes to make application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 19th September, 2025 to enable the Company to change its Registered Office from "State of Tamil Nadu" to the "State of Andhra Pradesh".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his / her interest and grounds of opposition to the Regional Director, Southern Region, 5th Floor, Shastri Bhawan, 26 Haddows Road, Chennai-600006, Tamil Nadu within fourteen (14) days from the date of publication of this notice with a copy to the applicant Company at its Registered Office at the address mentioned below:-
D 127/4, 1st Main Road, Anna Nagar East, Chennai - 600 102, Tamil Nadu, India

For & on behalf of
SRI JAYALAKSHMI ELECTRO MINERALS PRIVATE LIMITED
Sd/-
RAVI KUMAR CHERUKURI
(MANAGING DIRECTOR)
DIN : 01653639
Date : 22.09.2025 | Place : Chennai



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EAST COAST RAILWAY

(1) Tender No.30255516, Date: 16.09.2025

Name of Work: DESIGN, MANUFACTURE, SUPPLY, INSTALLATION, TESTING AND COMMISSIONING OF ELECTRIC OVER HEAD TRAVELLING CRANE OF CAPACITY 50/10 T & ADDITIONAL SPARES, ITEMS VIZ. SLINGS/LIFTING TACKLES/WIRE ROPE ETC. AS SPECIFIED IN ATTACHED SPECIFICATION NO. ECOR/ELS/VSKP/ EOTC/50/10T, QUANTITY: 01 No., Warranty Period: 30 Months after the date of Delivery.

(2) Tender No.30255549, Date: 15.09.2025

Name of Work: AR APPROVED CTB CLASS "K" 6" 5" TO NEI DRG. NO. RBSO-7077 REV B LATEST ALONG WITH NARROW JAW ADAPTOR AND ALLIED COMPONENTS CONFIRMING RDSO SPECIFICATION AB/RB-41-2016 REV-1 OR LATEST MAKE: NBC/TIMKEN/SKF, QUANTITY: 1000 Nos., Warranty Period: 48 Months after the date of Delivery.

INSPECTION: BY TPI Agency (for both Tenders).

Note: Materials to be supplied within 180 days (for SL No. 1) and within 30 days (for SL No. 2).

Date & Time of Opening of Tender: 1500 hrs. of 16.10.2025 (for SL No. 1) and 1500 hrs. of 15.10.2025 (for SL No. 2).

Complete details available at: www.ireps.gov.in

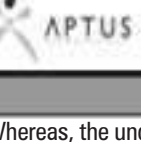
Sr. Divisional Materials Manager/
PR-620/Q/25-26 **Waltair**

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/S. K.I.(INTERNATIONAL) LIMITED
OPERATING IN IMPORT AND EXPORT, TRADING OF METALS AT CHENNAI
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S. K.I.(International) Limited PAN: AACCK6186E CIN: U63023TN2005PLC055189
2. Address of the registered office	664, T.H.Road, Tondiarpet, Chennai -600 081, Tamil Nadu, India.
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	The fixed assets are situated at Chennai
5. Installed capacity of main products/ services	Not Available (only trading was done)
6. Quantity and value of main products/ services sold in last financial year	M. S. Billet Quantity: 995.89 MT Sale Value: INR 4,21,28,648/-
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: cirp.kiinternational@gmail.com and capiyush@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at E-mail ids: cirp.kiinternational@gmail.com and capiyush@gmail.com
10. Last date for receipt of expression of interest	07th October 2025
11. Date of issue of provisional list of prospective resolution applicants	17th October 2025
12. Last date for submission of objections to provisional list	22nd October 2025
13. Date of issue of final list of prospective resolution applicants	01st November 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06th November 2025
15. Last date for submission of resolution plans	06th December 2025
16. Process email id to submit EOI	cirp.kiinternational@gmail.com

Date: 22/09/2025
Place: Chennai

Piyush Kisanlal Jani
Resolution Professional
For M/s. K.I.(International) Limited
Reg No. IBB/PA-001/JP-P01439/2018-2019/12164
AFA Validity Date: 31/12/2025
Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614
Email ID: capiyush@gmail.com



APTUS VALUE HOUSING FINANCE INDIA LTD

Registered Office : 8B, Doshi Towers, 205, Poonamallee High Road, Kilpauk, Chennai - 600 010 | PH : 044-4565 0003

Possession Notice Appendix IV (rule8 (1) of Security Interest (Enforcement) Rules, 2002

Whereas, the undersigned being the authorized officer of **Aptus Value Housing Finance India Ltd** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section

கே. ஐ. (இன்டர்நேஷனல்) லிமிடெட்புடன் தீர்மானிதபுடன்
Reg No: IBBI/IPA-001/IP-P01439/2018-19/12164
AFA Validity Date: 31/12/2025
முகவரி: ஒம் அக்ரே, திசு, லக்ஷ்மிநகர், மதுரை லீக் ரோடு பின்புறம்,
கோவிலுர், திருச்சி, தமிழ்நாடு - 600 004. பின்புறத்தில்: லக்ஷ்மிநகர், மதுரை லீக் ரோடு பின்புறம்,
கோவிலுர், திருச்சி, தமிழ்நாடு - 600 004.